



2026:AHC:43692

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2932 of 2026

Mukesh Kumar Jain

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Purushottam Mani Tripathi
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Purushottam Mani Tripathi, learned counsel for the writ petitioner and Sri Gaya Prasad Singh, learned Standing Counsel for the State.

2. The case of the writ petitioner is that the writ petitioner was appointed on the post of Junior Accounts Clerk on 13.12.1985 thereafter, a Government Order dated 11.08.1983 came to be issued granting/approving designation/pay scale to various class III posts which was to the extent of placing Junior Accounts Clerk in the pay scale of Rs. 354-504, Accounts Clerk in the pay scale of Rs. 430-685, Assistant Accountant in the pay scale of Rs. 470-735 and Accountant in the pay scale of Rs. 570-110. According to the writ petitioner, the writ petitioner has also entitled to the benefits of the Government Order dated 04.08.1988 also in that regard as well as the computation of proper pay fixation, promotional benefits, arrears of salary, pension and dues and leave encashment in accordance with the judgment in Writ A No. 7349 of 2024. The writ petitioner claims that the writ petitioner stood retired on 31.10.2021.

3. Sri Gaya Prasad Singh, learned Standing Counsel submits that the claim of the writ petitioner shall be decided by sixth respondent, District Divyangjan Empowerment Officer, District Saharanpur.

4. Considering the submission so made across the bar, the writ petition stands **disposed of** directing the writ petitioner to submit a comprehensive

representation along with self attested copy of the writ petition and certified copy of the order before the sixth respondent, District Divyangjan Empowerment Officer, District Saharanpur by **13.03.2026**. Thereafter, the sixth respondent shall decide the claim of the writ petitioner within a period of three months.

(Vikas Budhwar,J.)

February 25, 2026

Rajesh